

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **13.03.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 188/2022 For Stay IA No. 436/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)  <b>WITH</b>	Mr. B Dhanaraj Ms. Parvathi K	Mr. B Ramana Kumar Mr. S Rajesh
2	Comp App (AT) (CH) (Ins) No. 189/2022 For Stay IA No. 437/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	Mr. B Dhanaraj Ms. Parvathi K	Mr. B Ramana Kumar Mr. S Rajesh

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By the order of Hon'ble Member(J)

(Chennai Bench)

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